

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00823/2017**

Jabalpur, this Thursday, the 20<sup>th</sup> day of September, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER  
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Suresh Ramteke, S/o Shri Vishnu Ramteke, aged about 57 years, presently working as TECH-I/Fitter/CRWS/BPL, R/o MG-12, Indus Estate, Karya Farm Bhopal (M.P.) Pin – 462010

**-Applicant**

**(By Advocate – None)**

**V e r s u s**

1. Union of India, Ministry of Railways through Secretary (Est.) Railway Board, Rail Bhavan, New Delhi – 110001.
2. Chief Workshop Manager, West Central Railway, Headquarters Office, Sadikpukka, Bhopal (MP) – 462001.
3. Chief Personnel Officer, West Central Railways, Jabalpur (M.P.) 482001.
4. The General Manager, West Central Railways, Jabalpur (M.P.) 482001

**-Respondents**

**(By Advocate – Shri A.S. Raizada)**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

Learned counsel for the respondents has filed compliance report in which office order dated 10.08.2018 (Annexure RC-1) has been filed wherein it has been stated that applicant has been granted promotion w.e.f. 01.09.2016.

2. Same is taken on record.
3. It is seen that the relief sought in Para 8.2 of the Original Application is as under:

“8.2 To promote the applicant from post of TECH-I/Fitter/CRWS/BPL to Senior technician/Fitter from the date of notification i.e. 1.9.2016.”

4. Thus, in view of the order dated 10.08.2018 (Annexure RC-1), this Original Application has become infructuous, as the relief sought for by the applicant has been granted to him.
5. Accordingly, O.A is disposed of as having become infructuous. However, the applicant shall be at liberty to move appropriate application, if so advised.

**(Ramesh Singh Thakur)** **(Navin Tandon)**  
**Judicial Member** **Administrative Member**  
am/-